


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017.AT 10.30 AM

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|----------------------------------|----------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(CAA)133/230/HDB/2017 |
| NAME OF THE COMPANY | Edelcap Securities Limited |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--------------------------------------|-------------|---------------------------------|---|
| V.B.Raju for V.S.Raju for petitioner | Advocate | Vbraju1@gmail.com 9845120947 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| B. Apparao for ROC&RD | Clerk | 98487 42808 |  |
| | | | |

Heard, Shri.V.B.raju on behalf of V.S.Raju, learned counsel for the petitioner, Shri.B.Apparao, CGSC for ROC&RD.

The learned counsel for the petitioner requested time for clarification. Post the matter on 10.10.2017.


Member (Technical)


Member (Judicial)